

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 6 of 2013 in Appeal No. 47 of 2012

Dated : 5th August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Maharashtra State Power General Co. Ltd. Review Petitioner

Versus

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Ramandeep Singh
(Representative for MSPGCL)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

As directed, written submissions have been filed by the petitioner.

Post the matter for further hearing on **4th September, 2013 at 2.30**
p.m.

(V.J. Talwar)
Technical Member
rkt/vt

(Justice M. Karpaga Vinayagam)
Chairperson